Filing under clause (ca) of sub-regulation (2) of regulation 13 of the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016

Sl.	Category of creditor		y of claims		y of claims	Amou	Amount	Amount	De De	Remark,
No.		received No. of claims	Amount	No. of claims	Amount of claims admitted	nt of contin gent claims	of claims not admitte d	of claims under verification	tail s in Annex ure	If any
1	Secured financial creditors belonging to any class of creditors	-	-	-	-	-	-	-	1	-
2	Unsecured financial creditors belonging to any class of creditors	-	-	-	-	-	-	-	2	-
3	Secured financial creditors (other than financial creditors belonging to any class of creditors)	-	-	-	-	-	-	_	3	-
4	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)	-	-	-	-	-	-	-	4	-
5	Operational creditors (Workmen)	-	-	-	-	-	-	-	5	-
6	Operational creditors (Employees)	-	-	-	-	-	-	-	6	-
7	Operational creditors (Government Dues)	1	72,62,103	-	-	-	72,62,103	_	7	Intimation to the department regarding the claim was sent via email on 02-06-2022
8	Operational creditors (other than Workmen and Employees and Government Dues)	1	14,30,072	1	14,30,072	-	-	-	8	Admitted on provisional basis
9	Other creditors, if any, (other than financial creditors and operational creditors)	-	-	-	-	-	-	-	9	-
	Total	2	86,92,175		14,30,072		72,62,103			

Annexure-1

Name of the corporate debtor: IRIISNET COMMUNICATION PRIVATE LIMITED; Date of commencement of CIRP: 24th February, 2022; List of creditors as on: 02/06/2022

List of secured financial creditors belonging to any class of creditors

Sl. No.		Detai claim re			Det	tails of clain	n admitted		Amount of contingent	Amount of any	Amount of claim not	Amount of claim	Remark if any
	ditor		claimed	Amount of claim admitted	claim of claim covered related		% of voting share in CoC	claim	mutual dues, that may be	admitted	under verificatio n		
						guarantee				set-off			
	-	-	-	-	-	-	-	-	-	-		-	-

Annexure-2

Name of the corporate debtor: IRIISNET COMMUNICATION PRIVATE LIMITED; Date of commencement of CIRP: 24th February, 2022; List of creditors as on: 02/06/2022

List of unsecured financial creditors belonging to any class of creditors

Sl. No.	_	Detai claim re			Det	tails of clain	admitted		Amount of contingent	Amount of any	Amount of claim not	Amount of claim	Remarks if any
	ditor		Amount claimed	Amount of claim of claim admitted Nature by guarantee Whether related party? CoC					claim	mutual dues, that may be set-off	admitted	under verificatio n	
	-	-	-	-	-	-	-	-	-	-		-	-

Annexure-3 Name of the corporate debtor: IRIISNET COMMUNICATION PRIVATE LIMITED; Date of commencement of CIRP: 24th February, 2022; List of creditors as on: 02/06/2022

List of secured financial creditors (other than financial creditors belonging to any class of creditors)

Sl. No.	Name of creditor	Detail claim re			Detai				Amount of contingent claim	Amount of any mutual	Amount of claim not admitted	Amount of claim under	Remarks if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by guarantee	Whether related party?	% of voting share in CoC	Ciann	dues, that may beset- off	aumiteu	verification	
	-	-	-	-	-	-	-	-	-	-		-	_

Annexure-4 Name of the corporate debtor: IRIISNET COMMUNICATION PRIVATE LIMITED; Date of commencement of CIRP: 24th February, 2022; List of creditors as on: 02/06/2022

List of unsecured financial creditors (other than financial creditors belonging to any class of creditors)

Sl. No.	Name of creditor	Detail claim re			Details of claim admitted					Amount of any mutual	Amount of claim not admitted	Amount of claim under	Remarks if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by guarantee	Whether related party?	% of voting share in CoC	claim	dues, that may beset- off	aumucu	verification	
	-	_	-	_	-	-	_	-	-			-	-

Annexure-5 Name of the corporate debtor: IRIISNET COMMUNICATION PRIVATE LIMITED; Date of commencement of CIRP: 24th February, 2022; List of creditors as on: 02/06/2022

List of operational creditors (Workmen)

Sl. No.	Name of creditor	Detail claim re			Details of claim admitted					Amount of any mutual	Amount of claim not admitted	Amount of claim under	Remarks if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by guarantee	Whether related party?	% of voting share in CoC	claim	dues, that may beset- off	aumiteu	verification	
	-	-	-	-	_	-	-	-	-	-		-	-

Annexure-6 Name of the corporate debtor: IRIISNET COMMUNICATION PRIVATE LIMITED; Date of commencement of CIRP: 24th February, 2022; List of creditors as on: 02/06/2022

List of operational creditors (Employees)

Sl. No.	Name of creditor	Detail claim re		Details of claim admitted Amount Nature Amount Whether % of					Amount of contingent claim	Amount of any mutual	Amount of claim not admitted	Amount of claim under	Remarks if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by guarantee	Whether related party?	% of voting share in CoC	Claim	dues, that may beset- off	aumiteu	verification	
	-	-	_	_	-	-	_	-	-	-	-	-	-

Annexure-7 Name of the corporate debtor: IRIISNET COMMUNICATION PRIVATE LIMITED; Date of commencement of CIRP: 24th February, 2022; List of creditors as on: 02/06/2022

List of operational creditors (Government dues)

Sl. No.	Name of creditor	Detail claim re			Details	of claim adı	nitted		Amount of contingent claim	Amount of any mutual	Amount of claim not admitted	Amount of claim under	Remarks if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by guarantee	Whether related party?	% of voting share in CoC	Ciann	dues, that may beset- off	aumiteu	verificati on	
	Rajesh Kumar, O/o Dy. Excise & Taxation Commissioner (ST) Faridabad (East)		72,62,103		Government Dues	-	-	-	-	-	72,62,103		Intimation to the department regarding the claim was sent via email on 02- 06-2022

Annexure-8 Name of the corporate debtor: IRIISNET COMMUNICATION PRIVATE LIMITED; Date of commencement of CIRP: 24th February, 2022; List of creditors as on: 02/06/2022

List of operational creditors (Other than Workmen and Employees and Government Dues)

Sl No			s of claim received			Detail: clair	n			Amount of continge-	Amount of any Mutual	Amount of claim not	Amount of claim under	Remarks, if any
		receipt	Amount claimed	Amount of claim admitted		Amount covered by Security interest	Amo unt cover ed by guara ntee	Whether related party?	% of voting share in CoC	nt claim	dues, that may be set-off		verifica- tion	
1	SWIFTMAIL COMMUNICATIONS LIMITED	10/03/2022	14,30,072	14,30,072	Operational Debt	Nil	_	No	100	-	-	-	-	Admitted on provisional basis

Annexure-9

Name of the corporate debtor: IRIISNET COMMUNICATION PRIVATE LIMITED; Date of commencement of CIRP: 24th February, 2022; List of creditors as on: 02/06/2022

List of other creditors (Other than financial creditors and operational creditors)

Sl. No.	Nam credi	of	Detail claim re			Detai	ls of claim adı	mitted		Amount of contingent claim	Amount of any mutual	Amount of claim not admitted	Amount of claim under	Remarks if any
			Date of receipt	Amount claimed		Nature of claim	Amount covered by guarantee	Whether related party?	% of voting share in CoC	Ciann	dues, that may beset- off	aumiteu	verification	
	-	-	-	-	_	_	-	_	-	-	-		-	-